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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 84/252/NCLT/AHM/2017

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018

Name of the Company:

Amit Tarwani

(Glorious Brands Sales Pvt. Ltd)

V/s.

Registrar of Companies

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. VISHAL PAZIWAZ

AR

Amit-Tarwani

Sorbinh

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ORDER

Learned CA Mr. Vishal Paliwal present for Appellant. None present for Respondent.

Appellant filed affidavit regarding status of appellant in the company.

Heard arguments of learned CA for Appellant.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 12th day of February, 2018.